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[English]

[Translation]

**Swimming Pools for Schools****NCC as Optional Subject in Universities**

6068. SHRI MADAN PANEDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to make NCC as an optional subject in universities;

(b) if so, the details of the action taken so far in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P.SHAH): (a) to (c). A suggestion made by the Director General, National Cadet Corps that NCC might be introduced as an additional/optional subject at the First Degree level, was considered by the University Grants Commission in early 1986. The Commission accepted the proposal in principle and decided that NCC should be introduced as a subject of study under the programme of restructuring courses. Meanwhile, the National Policy on Education which was finalised in May, 1986 envisages that students will be required to participate in one or the other existing schemes, viz, National Service Scheme, National Cadet Corps, etc. The UGC has appointed a Committee to work out the details of recognition/credit to be provided for such participation. The Committee has not finalised its work.

6069. SHRI JANAK RAJ GUPTA: Will be Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of Government, public or private schools in whose favour funds have been sanctioned for the construction of Swimming pools during the year 1987-88 State Wise and Union Territory Wise; and

(b) the criteria for sanctioning of funds for the same?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) and (b). Under the Central Scheme of 'Grants to State Sports Councils, etc.' financial assistance is provided in accordance with the approved pattern for creation of sports infrastructure including construction of Swimming pools in the country. The State Govt., State Sports Councils, local bodies, voluntary organisations, etc. are eligible for central financial assistance. An application for financial assistance is required to be sent through the State Govts./ U.T.Administrations along with their recommendations.

The details of financial assistance provided for construction of swimming pools during 1987-88 in the schools are given below:

Sl.No.	Name	Amount Released
1.	Sanjeevan Vidyalaya Trust, Panchgani, (Maharashtra)	Rs.3.75 lacs
2	Sadhana Vidyalaya, Hadapsar (Maharashtra)	Rs.2.50 lacs
3.	Lawrence School. Sanawar (Himachal Pradesh)	Rs.1.50 lacs.